

**THE HIGH COURT OF MEGHALAYA**  
**SHILLONG**

**NOTICE**

NO.HCM.III/64/2019-Judl./\_\_\_\_

Dated Shillong, the 15<sup>th</sup> November 2019

It is notified to all concerned that the cases listed today in Court Room No. 1 shall be heard by the Division Bench comprising Hon'ble the Chief Justice and Hon'ble Mr. Justice Wanlura Diengdoh.

It is further notified that the cases listed today in Court Room No. 3 shall be heard by Hon'ble Mr. Justice Wanlura Diengdoh.

By order,

  
**JOINT REGISTRAR (JUDL.)**

Memo No. HCM.III/64/2019-Judl./ 1266A

Dated Shillong, the 15<sup>th</sup> November 2019

**Copy for information to: -**

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong.
4. The P.S to Advocate General/ Addl. Advocate General, Meghalaya, Shillong.
5. The Asst. Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong.
6. The P.A to the Registrar General, High Court of Meghalaya, Shillong.
7. The President/ Secretary, High Court Bar Association, Shillong.
8. All Court Masters concerned for information.
- ✓ 9. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
10. Notice Board.
11. Office File.

  
**JOINT REGISTRAR (JUDL.)**